

THE HIGH COURT OF MEGHALAYA
SHILLONG

Application for the post of Grade I in the Meghalaya Judicial Service

1. Name (IN BLOCK LETTERS) :

2. Present Address :

3. Father's Name :

4. Husband's Name (In case of married female candidates) :

5. Home Address :

6. E-mail Address :

7. Contact No :

8. Whether Income Tax Assessee? If so, PAN/GIR No., if any. :

9. Whether Scheduled Caste/Scheduled Tribe/Scheduled Tribe (Hills)? If so a certificate to that effect should be furnished, for the purpose of concession of age. :

10. Educational Qualification with the year of passing , division or class secured in different examinations from H.S.L.C/H.S.S.L.C. onwards (Copy of L.L.B. Pass certificate should be furnished). :

11. Court in which practising, the period Of practice and the branch of Law practiced .(Certificate from the District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association should be furnished). :

12. Date and place of birth (according to school final Certificate). :

13. Age as on 31.03.2013 (Copy of the Birth Certificate/HSLC or equivalent examination certificate should be furnished). :

Paste one
passport size
photograph

14. Date of enrolment as Advocate :

15. Special or other Qualifications if any :

16. Whether married or unmarried? If married, :
a declaration to the effect that he/she has
Not more than one wife/husband living.

17. Whether any Civil or Criminal proceeding :
is pending against the applicant. If so,
details of the case no. etc

PLACE:

DATE:

SIGNATURE OF THE CANDIDATE

N.B.: Application stating the above particulars along with the following should reach the office of the Registrar General, High Court of Meghalaya, Shillong **on or before the fifteenth day from the date of publication of this advertisement.**

1. Attested copy of certificate relating to **Degree In Law** granted by recognized University established by Law in India.
2. Attested copy of enrolment Certificate.
3. Certificate of **practice at the Bar** issued by the concerned District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association.
4. Attested copy of certificate relating to **Date of Birth** (According to school final certificate).
5. Attested copy of **Caste Certificate** (if applicable).
6. 3 (three) copies of recent passport size photograph.

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**SYLLABUS AND SCHEDULE OF THE WRITTEN TEST EXAMINATION FOR
THE POSTS OF GRADE I IN THE MEGHALAYA JUDICIAL SERVICE**

SYLLABUS

WRITTEN TEST EXAMINATION

I) PAPER – I: One paper of 100 marks (duration not less than 2 hours) to test the General Knowledge, aptitude, intelligence, test of comprehension and expression of Law and General English including Essay Writing on legal topic and information technology.

II) PAPER – II: One paper of 100 marks (duration not less than 2 hours) regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, and Limitation Act.

III) PAPER – III: One paper of 100 marks (duration not less than 2 hours) – consisting of Judgment writing (Paper book will be supplied) – legal theories on jurisprudence, provision of Constitution of India.

NOTE: - The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in paper II and III.

INTERVIEW

Interview: - Viva-voce -50 marks.

N.B.:- Date of written test will be notified in due course.

REGISTRAR GENERAL